

22.8.44

Hon. Mr S. Das C.M., A.M.

Sr N.K. Nair appearing on behalf
of the applicant submits that
the relief prayed for has
already been granted by the
department, hence the case
has become infructuous. He
has prayed for withdrawal
of this application. The prayer
is allowed. The application
is ~~disposed of~~ ^{disposed of} as having
become infructuous. The
records are consigned. ~~11~~
Copy of this order may
be given to Sr N.B. Singh
by the office.

W.C.
A.M.